

## STATEMENT

An amount of Rs. 700 crores has been allocated to all the States by way of Central assistance for their Annual Plan 1971-72. State-wise distribution of this amount is indicated in the following table. This does not include Himachal Pradesh which was a Union Territory at the time of the finalisation of the current year's Annual Plan. An amount of Rs. 19.50 crores has been allocated to Himachal Pradesh by way of Central assistance for the Annual Plan 1971-72. Each State has been allocated an amount calculated at 1/5th of its Fourth Plan assistance. The amount made available to Himachal Pradesh by way of Central assistance is arrived at on the basis that its entire plan outlay is financed by the Central Government as in the case of all Union Territories.

Table indicating State-wise distribution of Central assistance allocated for Annual Plan 1971-72 :—

	(Rs crores)
Andhra Pradesh	48 00
Assam . . .	36 56
Bihar . . .	67 60
Gujarat . . .	31 60
Haryana . . .	15 70
Jammu & Kashmir . . .	29 00
Kerala . . .	35 00
Madhya Pradesh . . .	52 40
Maharashtra . . .	49 10
Meghalaya . . .	7 44
Mysore . . .	34 60
Nagaland . . .	7 00
Orissa . . .	32 00
Punjab . . .	20 20
Rajasthan . . .	44 00
Tamil Nadu . . .	40 40
Uttar Pradesh . . .	105 20
West Bengal . . .	44 20
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All States excluding Himachal Pradesh . . .	700 00
Himachal Pradesh . . .	19 50
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All States including Himachal Pradesh . . .	719 50

## STUDY ON PRODUCTS WITH HIGH EXPORT POTENTIALS

\*392. KUMARI SHANTA VASISHT :  
SHRI GOLAP BARBORA .  
SHRI CHITTA BASU .

Will the Minister of FOREIGN TRADE/  
विदेश व्यापार मंत्री be pleased to state :

(a) whether any study has been undertaken to identify products with high export potentials;

(b) if so, the results of the study; and

(c) the steps taken by Government on the result of the studies ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE/  
विदेश व्यापार मंत्रालय में उपमंत्री (SHRI  
A. C. GEORGE) : (a) Yes, Sir. Twelve Inter-Ministerial Working Groups have been set up to draw up concrete export production plans in respect of some specific commodity groups and to implement those plans.

(b) and (c) Ten of them have already pin-pointed some specific products in their respective Groups and their deliberations are in varying stages of progress. Two Working Groups, namely, those on aluminium metal and aluminium metal manufactures, will start deliberations when the supply position of indigenous aluminium becomes easier.

## SUBSTITUTION OF SHORT-TERM IMPRISONMENT WITH CORRECTIVE LABOUR

\*393. SHRI RAJENDRA PRATAP  
SINHA :  
SHRI KRISHAN KANT :  
SHRI ARJUN ARORA :  
DR. SALIG RAM :

Will the Minister of HOME AFFAIRS/

गृह मंत्री be pleased to state :

(a) whether Government have considered the question of substituting short-term imprisonment with corrective labour without deprivation of freedom; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/

गृह मंत्रालय में उपमंत्री (SHRI F. H. MOHSIN) : (a) and (b) Government have not considered any specific proposal in this regard. However, in connection with the overcrowding in prisons, the All India Seminar on Correctional Services held in March 1969, suggested that prisoners sentenced to short-terms of imprisonment may be removed to semi-open or open prisons. As the subject of 'Prisons and Prisoners' falls in the State field, this suggestion has been commended to State Governments for their consideration.

चतुर्थ श्रेणी के कर्मचारियों को सप्लाई  
किये गये जूते और चप्पल

\*394. श्री सुरज प्रसाद : क्या प्रधान  
मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या यह सच है कि भारत सरकार के विभिन्न मंत्रालयों के चतुर्थ श्रेणी के कर्मचारियों को इस परियोजना के लिए कई वर्ष पूर्व निर्धारित किए गए मूल्यों के आधार पर जूते तथा चप्पल सप्लाई किए जाते हैं;

(ख) क्या यह भी सच है कि जूतों और चप्पलों के मूल्य अब बढ़ गए हैं; और

(ग) यदि हां, तो क्या सरकार इस प्रयोजन के लिए निर्धारित मूल्य की सीमा बढ़ाने का विचार रखती है ?

†[SHOES AND CHAPPALS SUPPLIED TO  
CLASS IV STAFF

\*394. SHRI SURAJ PRASAD : Will the PRIME MINISTER/प्रधान मंत्री be pleased to state :

(a) whether it is a fact that shoes and chappals are supplied to the Class IV employees of the various Ministries of the Government of India on the basis of the prices fixed for the purpose several years ago;

(b) whether it is also a fact that the prices of shoes and chappals have now gone up; and

(c) if so, whether Government propose to raise the amount of the price limit fixed for the purpose ?]

गृह मंत्रालय और कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिर्धा) : (क) जी, नहीं श्रीमान । जूते और चप्पल के लिए प्रति वर्ष दर-सविदा पूर्ति एवं निपटान के महा-निदेशालय द्वारा तय की जाती है ।

(ख) जी, नहीं श्रीमान ।

(ग) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL / गृह मंत्रालय और कार्मिक विभाग में राज्य मंत्री (SHRI RAM NIWAS MIRDHA) : (a) No, Sir. Rate contracts for Shoes and Chappals are concluded by D. G. S. & D. every year.

(b) No, Sir.

(c) Does not arise.]

†[ ] English translation